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Title: Regarding Special Category status to Andhra Pradesh.

SHRIMATI BUTTA RENUKA (KURNOOL): Madam, on Friday in the reply given to the No Confidence Motion, we, the people of Andhra Pradesh, did not get any clarity from the Government. Though the hon. Prime Minister mentioned in his speech that he is very much concerned about Andhra Pradesh, but there was no clarity. We could not understand the stages through which there was a transfer from Special Status to Special Package and to Special Purpose Vehicle. This is a time taking process and involves technicalities. We would like to know the reason.

The hon. Home Minister is here in the House. In his statement he mentioned that when bifurcation happens sometimes the States have to suffer. It is the responsibility of the Central Government to make sure in what way they can make the State to not to suffer and in what way they can help the State. The State should be given a kind of support so that it can stand on its own.